

### **Sabla Scheme**

606. SHRI MOINUL HASSAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the physical and financial achievements trade vis-a-vis the target of the Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (**Sabla**);

(b) whether SABLA will replace Kishori Shakti Yojana (KSY) in the forthcoming years; and

(c) whether SABLA will expand its country-wide coverage?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The implementation of scheme has commenced from the last quarter of 2010-11. The guidelines of the Scheme **Sabla** have been disseminated to the States/UTs.

The baseline survey in the selected districts to identify the beneficiaries by States/UTs have been completed and around 00 lakh Adolescent Girls (AGs) are expected to be benefited under the scheme every year. In 2010-11, 39.87 lakh Adolescent Girls were covered under the scheme. In 2011-12, around 100 lakh adolescent girls are expected to be benefited under the scheme.

Against the budget provision of Rs.340 crores in 2010-11, the fund released to States/UTs was Rs.296.73crores. In 2011-12, there is a budget provision of Rs.750 crores, out of which Rs.266.14 crores have been released so far.

(b) The scheme Sabla has been introduced in 200 districts across the country on a pilot basis where it has replaced Kishori Shakti Yojana (KSY). The KSY is being implemented in the remaining districts.

(c) The learnings in the pilot phase would become the basis for the expansion of the scheme **Sabla**.

### **Alternatives to “Go” and “No Go” areas**

607. SHRI R.C. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Planning Commission has suggested alternatives to “go” and “no go” areas;

(b) whether it is also a fact that the proposal is put before the GoM;

- (c) if so, the details of (a) and the outcome of (b) above;
- (d) whether it is also a fact that the Coal Ministry is opposing the above proposal; and
- (e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (c) The Cabinet Committee on Infrastructure (CCI) had, while considering the Cabinet Note dated 26-11-2010 and Supplementary Note dated 10-12-2010 from the Ministry of Coal regarding "Need for making available more coal bearing areas for enhancing coal production" in its meeting held on 13-01-2011, directed that all pertinent issues may, in the first instance, be considered by a GoM, and thereafter, the matter be brought before the CCI. Three meetings of the GoM have been held so far on 17th February, 2011, 7th April, 2011 and 9th June, 2011 respectively. The GoM in its meeting held on 9th June, 2011 appointed a committee under the Chairmanship of Member (Energy), Planning Commission to recommend solutions on the issues relating to reconciliation of environmental concerns emanating from various development activities including those related to infrastructure and mining. The Committee has submitted its report to the GoM on 25th July, 2011. This report is under the consideration of the GoM.

(d) and (e) The Committee under the Chairmanship of Member (Energy), Planning Commission drafted the report with its recommendations in consultation with the members of the Committee. Secretary (Coal) was a member of the Committee along with Secretary (Power), Secretary (MoE & F) and Secretary (Finance).

#### **Promotion of tourism in rural areas of Maharashtra**

†608. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of TOURISM be pleased to state:

- (a) whether any proposal or scheme for promoting tourism especially in rural areas of Maharashtra is under consideration;
- (b) if so, the details thereof; and
- (c) the details of the funds given to the State Government under such tourism promotion scheme during each year in the last five years and in the current year?

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†Original notice of the question was received in Hindi.